

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P.(IB) No.552/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 17<sup>th</sup> November 2017, 10.30 A.M**

Name of the Company	ICICI Bank Ltd.-Versus-Vista Steel Pvt.Ltd.		
Under Section	7 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1) Arishok Guha, Advocate for Financial Creditor

Mrs. Manji Shuteria, Advocate Corporate Debtor

Mr. Rajesh Kumar Gupta, Adv Corporate Debtor

Mrs. Smrita Maitra, Adv Debtor

*Krishna Guha*  
17/11/17  
*for*  
17/11/17

**ORDER**

Ld. Counsel for the financial creditor and the corporate debtor are present.

List on 24/11/2017 for admission.

*sd*

(Jinan K.R.)  
Member (J)

*sd*

(Vijai Pratap Singh)  
Member (J)